

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PREMINEN PRICE
COMPARISON INDIA PRIVATE LIMITED**

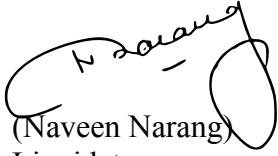
1.	NAME OF CORPORATE PERSON	PREMINEN PRICE COMPARISON INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24/01/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA
4.	CIN/ LLP NO.	U74999HR2019FTC078099
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-2902, IREO GRAND ARCH, SECTOR 58, GURGAON, HARYANA - 122011
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26 TH MARCH 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NO. AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. NAVEEN NARANG H-3/63, FIRST FLOOR, VIKASPURI, NEW DELHI - 110018 E-mail: nnarang.associates@gmail.com Phone: +91 98180225476, +91 11 45113039 Reg. No: IBBI/IPA-002/IP-N00794/2019 - 2020/12565
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25 TH APRIL 2022

Notice is hereby given that the Preminen Price Comparison India Private Limited has commenced voluntary liquidation on 26th March 2022 (Liquidation commencement date).

The Stakeholders of Preminen Price Comparison India Private Limited are hereby called upon to submit a proof of their claims, on or before 25th April 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Naveen Narang)
Liquidator

Date: 29.03.2022

Place: New Delhi